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C.A.T. Bench, JAIPUR

Date of Order	Orders
6-7-2000	Mr. Armit Mathur, Proxy to Mr. R.N. Mathur, Counsel for the applicant Mr. Hemant Gupta, Proxy to Mr. M. Rabiq, Counsel for the respondents. May be listed for hearing on 24-7-2000 (W. P. NAWANI) ADMINISTRATIVE MEMBER (B. S. RAIKUTE) Vice Chairman
24-7-2000	Mr. P.D. Mathur, Proxy Counsel to Mr. R.N. Mathur, Counsel for the applicant Mr. Hemant Gupta, Proxy Counsel to Mr. M. Rabiq, Counsel for the respondents The learned Counsel for the applicant seeks to withdraw this Original Application. In view of the Submissions made by him, this original Application is disposed of as withdrawn. (N. P. NAWANI) ADMINISTRATIVE MEMBER S. K. Agarwal Member (Judicial)

Received copy by
Vijay Singh (Lawyer)
on 31/7/2000